

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 124 of 2014 in
DFR No. 279 of 2014**

Dated : 12th May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Power Company Karnataka Ltd. & Ors. ... Appellant(s)

Versus

M/s. Himatsingka Seide Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. A.M. Shodhan Babu

**Counsel for the Respondent(s) : Mr. Siddharth Bawa for R.1
Mr. P.K. Bhalla for R.2**

ORDER

We have heard the Learned Counsel for the parties.

Order is reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/kt